

# NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of ready Certified copies for the period 01/01/2018 to 31/07/2018 (**Annexure – A**) in suit/appeals/matters which are ready for delivery is notified on the notice board.

They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 16/08/2018.

**AND**

A list of Pending certified copy applications (**Annexure – B**) as estimated cost has not been paid till date for the period 01/07/2018 to 31/07/2018 in suit/appeals/matters which is notified on the notice board.

It is therefore hereby requested to pay further charges within 3 days from the date of this notice, failing which the said application will be treated as disposed off and filed.

Sd/-

Date : 06/08/2018

Registrar (Judicial)

## IN THE HIGH COURT OF BOMBAY AT GOA

PANAJI GOA

List Of Petitions/Appeals/Application in which copies are ready for delivery

Annexure-'A'

SR	CC No.	U/O	Name	CC Appl. Date	CC Ready Date
1	985/2018	U	ADV. DEEP SHIRODKAR	28/03/2018	04/04/2018
2	1003/2018	U	ADV. SAHISH MAHAMBREY	03/04/2018	04/04/2018
3	1219/2018	U	ADV. YADNYESH KOTKAR	19/04/2018	24/04/2018
4	1224/2018	U	ADV. ARJUN F. NAIK	20/04/2018	24/04/2018
5	1286/2018	U	MR. DAMODAR BHATKAR	25/04/2018	05/06/2018
6	1295/2018	O	ADV. RAVI GAWAS	26/04/2018	05/05/2018
7	1307/2018	U	ADV. NEELESH A. TAKKEKAR	26/04/2018	04/06/2018
8	1348/2018	U	ADV. Z. VELZEE	02/05/2018	03/05/2018
9	1383/2018	U	ADV. P. REDKAR	04/05/2018	04/05/2018
10	1414/2018	U	MR. JOHN FERNANDES	10/05/2018	10/05/2018
11	1484/2018	O	ADV. ABHIJIT PRABHUDESSAI	05/06/2018	28/06/2018
12	1531/2018	U	ADV. RAJESH SHIVOLKAR	11/06/2018	13/06/2018
13	1575/2018	U	ADV. FEMY GOMES	13/06/2018	18/07/2018
14	1615/2018	U	MR. PRASAD R. NAIK	15/06/2018	17/07/2018
15	1692/2018	U	ADV. ROHAN PANDURANG DESAI	21/06/2018	22/06/2018
16	1853/2018	O	ADV. BHASKAR NAIK	04/07/2018	06/07/2018
17	1892/2018	U	ADV. T. VAZ	09/07/2018	20/07/2018
18	1897/2018	U	ADV. ARMANDO M. FERNANDES	09/07/2018	12/07/2018
19	1929/2018	O	MR. AVELINO PINTO	10/07/2018	12/07/2018
20	1969/2018	U	MR. SHABA RAMA DESSAI	12/07/2018	21/07/2018
21	1972/2018	U	ADV. PRASHEEN LOTLIKAR	12/07/2018	16/07/2018
22	1977/2018	U	ADV. RICHARD ALMEIDA	12/07/2018	16/07/2018
23	1986/2018	U	ADV. DHARMANAND VERNEKAR	12/07/2018	16/07/2018
24	1998/2018	O	ADV. MILTON MARSHAL	13/07/2018	16/07/2018
25	2012/2018	U	MR. LUCIANO MASCARENHAS	16/07/2018	30/07/2018
26	2018/2018	U	ADV. RAUNAK AJIT KANTAK	16/07/2018	17/07/2018
27	2070/2018	O	MR. OMKAR V. KULKARNI	19/07/2018	31/07/2018
28	2087/2018	U	ADV. MARIA CAROLINE COLLASSO	20/07/2018	20/07/2018
29	2100/2018	U	ADV. K. S. MORE	20/07/2018	21/07/2018
30	2101/2018	O	MR. CEDRIC BOSCO SAVIO LOBO	20/07/2018	21/07/2018
31	2102/2018	O	MR. CEDRIC LOBO	20/07/2018	21/07/2018
32	2104/2018	U	MR. ABHILIT @ BABLO J. NAIK	21/07/2018	31/07/2018
33	2109/2018	O	ADV. GHADI SONALI MOTIRAM	23/07/2018	24/07/2018
34	2110/2018	U	ADV. GHADI SONALI MOTIRAM	23/07/2018	24/07/2018
35	2122/2018	U	ADV. PRATIKSHA JUBA MANDREKAR	24/07/2018	30/07/2018
36	2128/2018	U	ADV. PRANAY A KAMAT	24/07/2018	25/07/2018
37	2129/2018	U	ADV. PRANAY A KAMAT	24/07/2018	30/07/2018
38	2140/2018	O	ADV. ESPERDIAO DIAS DO ROSARIO	25/07/2018	26/07/2018
39	2149/2018	U	ADV. VISHYA SHET	25/07/2018	30/07/2018
40	2150/2018	U	ADV. VISHAYA SHET	25/07/2018	30/07/2018
41	2173/2018	U	ADV. EESHAN USAPKAR	26/07/2018	27/07/2018
42	2212/2018	U	ADV. S. POLE	30/07/2018	30/07/2018

## Annexure – B

**LIST OF THE APPLICATIONS IN WHICH ESTIMATED COST IS NOT PAID**

<b>Sr. No.</b>	<b>C. C. No.</b>	<b>Advocate / Party Name</b>	<b>Case No.</b>	<b>Appliction Date</b>
1	1793	G. GOVENKAR	WP/667/2017	02/07/18
2	1834	P. REMEDIES	SA/19/2017	04/07/18
3	1849	R. ANAND	CRA/17/2016	04/07/18
4	1852	R. ANAND	CAREV/10/2018	04/07/18
5	1872	A. NAIK	WP/434/2018	05/07/18
6	1997	S. CARDOZO	SA/95/2012	13/07/18
7	2093	P. MANDREKAR	WP/18/2017	20/07/18
8	2134	B. FERREIRA	FA/93/1999	24/07/18
9	2147	A. DALAL	WP/744/2018	25/07/18
10	2156	K. MORAJKAR	WP/355/2017	25/07/18
11	2164	D. TULKAR	CRMAB/178/2018	26/07/18
12	2171	A. KANTAK	AO/30/2017	26/07/18
13	2205	V. P. THALI	WP/442/2015	30/07/18